

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
SPECIAL BENCH (COURT-I)

(CAA)-373(PB)/2017

In the matter of :

Konark Cinema (P) Limited and
Naarad Media (P) Ltd.

..PETITIONER

SECTION :

Under Section 230-232

Order delivered on 27.10.2017

Coram :

R. VARADHARAJAN,
Hon'ble Member (Judicial)

DEEPA KRISHAN

Hon'ble Member (Technical)

For the Petitioner /Appellant
For the Respondent/Corporate Debtor

: Ms. Deepika Shori, Advocate
:-

ORDER

Learned Counsel for the petitioner is present. Heard the matter in relation to 2nd Motion – admission.

Order reserved.



(DEEPA KRISHAN)
MEMBER (TECHNICAL)



(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
27.10.2017